Lakshmikant Jha

Secretary-in-Charge Bihar Legislative Assembly, Patna



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Letter No.-L.O.B.- 14/2012-

/L.A

Dear Shri

I take this opportunity to apprise you briefly about the 6th Session of the 15th Bihar Legislative Assembly which commenced on 02nd August, 2012 and was adjourned sine-die on 08th August, 2012. The House held 04 sittings.

Opening Address by Hon'ble Speaker

The session commenced with the address by Hon'ble Speaker. On the eve of "Raksha Bandhan", a festival of Love & affection, Hon'ble Speaker expressed his motto to strengthen our state as well as our country through the legislative procedure.

Hon'ble Speaker welcome the members and apprise them about the business to be

transacted during the session.

He apprised the House about the visit of the Parliamentary delegation headed by Hon'ble Speaker to Bhutan from 20-29 June, 2012 on the invitation of Hon'ble Speaker of the National Assembly of Royal Bhutan. Hon'ble Dy. Chairman, Bihar Legislative Council and seven Members of the Bihar Legislature Participated in the delegation.

During the meet, Hon'ble Speaker of the National Assembly expressed his affection

with Bihar as under:

"Bhutan and India share lots of cultural and geographical similarities. We hope that this visit will further build upon the strong relation nurtured by our beloved monarchs. Bihar is a home for Buddhist heritage and the people of Bihar has played vital role in preserving and promoting this rich religious heritage. We would also like to thank the people and government of Bihar for providing security and other amenities to the Bhutanese people visiting Bihar on pilgrimage.

I have a strong conviction that this will further strengthen the relations between

Bhutan and India."

Hon'ble Speaker concluded his address with the hope & faith for positive co-operation of the members in conducting the House.

Ordinance

A copy of the Bihar Contingency Fund (Amendment) Ordinance was laid on the table by the Minister-In-charge of the dept. of finance.

Assent to Bills

A statement concerning the assent of HE the President of India to the Registration (Bihar Amendment) Bill, 2010 passed during the 14th session of 14th Assembly and HE the Governor of Bihar to Seven Bills passed during the 5th session of 15th Assembly was stated by the Assembly Secretary.

Financial Business

The 1st supplementary demands for grants for the year 2012-13 were presented before the house on 02nd August, 2012. Discussion and voting on this supplementary demands for grants of the dept. of Education were held on 07th August, 2012 and passed by voice vote. Rest demands for grants were taken through guillotine and were accepted by the House and the concerned Appropriation Bill was passed on the same day.

Papers Laid on the Table

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge :-

i) The Report (Revenue Receipts) of the Comptroller and Auditor General of India

for the year ended on 31st March, 2011.

(ii) The Report (Commercial) of the C.A.G. of India for the year 2010-2011.

(iii) The Annual Report of Bihar Lokayukt U/S- 54 (2) of the Bihar Lokayukt Act, 2011 for the year 1992, 1993, 1994, 1995, 2001-2002, 2002-2003, 2003-2004, 2004-2005, 2005-2006, 2006-2007, 2007-2008 and 2008-2009.

(iv) A copy of the Bihar Private Security Agencies Rules, 2011 U/S- 25 (3) of the

Private Security Agencies (Regulation) Act, 2005.

(v) Notification No.- S.O.-104, 106, 108, 110 and 112 dated 26.06.2012, S.O.-116, dated 04.07.2012 and S.O.-120, dated 11.07.2012 under the provision of Section-99 of the Bihar Value Added Tax Act, 2005.

(vi) Notification No.- 02, dated 29.03.2012 framed by the Bihar Electricity Regulatory Commission under the provision of Section-182 of the Bihar Electricity Act, 1993.

- (vii) A copy of the Bihar Urban Primary Teacher (Employment and Service Condition) Rules, 2012 U/S- 419 (3) of the Bihar Municipal Act, 2007.
- (viii) A copy of the Bihar Panchayat Primary Teacher (Employment and Service Condition) Rules, 2012 U/S- 146 (2) of the Bihar Panchayat Raj Act, 2006.
- (ix) The Annual Report of Bihar State Child Labour Commission for the year 2011-12 U/S- 12 (3) of the Bihar State Child Labour Commission Act, 1996.

Legislative Business

During the session, following Bills were introduced, considered and passed by the House :-

(1) The Bihar Contingency Fund (Amendment) Bill, 2012

(2) The Bihar Value Added Tax (Amendment) Bill, 2012

(3) The Bihar Land Mutation (Amendment) Bill, 2012

- (4) The Bihar Public Land Encroachment (Amendment) Bill, 2012
- (5) The Bihar Land Disputes Resolution (Amendment) Bill, 2012
- (6) The Bihar Appropriation (No.-3) Bill, 2012

Petitions

During the session 53 petitions were received out of which 42 were accepted and 11 were rejected. A statement of accepted petitions was laid on the table by the Secretary-in-charge.

Nivedan

In this session, 98 Nivedans were received out of which 86 were admitted and sent to the concerned department for reply and rest 12 were rejected.

Questions

During the session, altogether 1125 notices of questions were received, out of which 691 were admitted. Out of said admitted questions, 11 were short notice questions, 517 were starred questions and 163 were unstarred questions. 90 questions were answered on the floor of the House. Answers to 178 questions were placed on the table of the House. Answer of 21 questions were enclosed with the printed questions, 06 questions were not asked due to the absence of the member concerned and 396 questions were not asked due to paucity of time.

Calling Attention Motions

99 notices for Calling Attention Motions were received out of which 8 were accepted for oral replies and 80 notices were sent to the concerned departments for written replies. Out of 99 notices 11 notices were rejected.

Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

Private Member Resolutions

During the session, 97 notices of Private Member Resolutions were received out of which 89 were accepted and 8 were rejected. Out of accepted notices, 76 were withdrawn and 8 were accepted in the House, 05 were not taken due to the absence of member concerned in the House.

Obituary Reference

During this session, the House mourned the death of the following dignitaries :-

- (1) Late Saryu Singh,
- (2) Late Tildhari Prasad Mahto,
- Late Satya Narayan Dudhani,
- (4) Late Shankar Prasad Tekriwal and
- (5) Late Pratap Singh.

Valedictory Speech

On 8th August, 2012 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

With warm regards.

Yours Sincerely,

(Lakshmikant Jha)

Secretary-in-charge, Bihar Legislative Assembly, Patna.

To,

Sri M. Lasa

Secretary, Arunachal Pradesh Legislative Assembly, Itanagar.